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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/154/2016
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another
NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles Ltd & 5 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1 THIRU AMBAR
KANNAN

Counsel for
Petitioner



2. G- Janarthanan
(f) R- Venkataravadan

counsel for
Respondents 1, 2 & 6



ORDER

Counsel for petitioner present. Counsel for R1, R2 & R6 present. Both counsel prayed time for making final submissions. Time extended at their request. Put up on 09.11.2017 at 10.30 A.M.

— sd —
K Anantha Padmanabha Swamy
Member (Judicial)

bc